

spent about 2.92 crores in 1984-85, in 1985-86 we have spent about 3.61 crores and we are going to spend Rs. 2.86 crores like that. From the welfare funds also we have spent Rs. 80 lakhs, Rs. 119 lakhs, Rs. 95 lakhs, Rs. 243 lakhs like that. We are giving training also. We have told the banks also and they have sanctioned about Rs. 7 crores for helping in implementing the self-employment scheme for ex-servicemen.

**Reported Sale of US made Stinger Anti-Air Craft Missiles**

\*109. SHRI MOHD. MAHFOOZ ALI KHAN :  
SHRI SATYENDRA NARAYAN SINHA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to the press report appearing in the Times of India dated 29 June, 1988 regarding the probability of the sale of the American made stinger missiles intended for Afghan rebels in black market in the international market;

(b) if so, the facts thereof; and

(c) the steps taken by Government to check the smuggling of the stinger missiles and other deadly arms into the country and their falling in the hands of the terrorists ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a). Yes, Sir.

(b) and (c). There is no confirmed report of American-made Stinger missiles finding their way to India. However, security agencies have been alerted on the possibility of Stinger missiles and other deadly arms falling into the hands terrorists.

[Translation]

SHRI MOHD. MAHFOOZ ALI KHAN: It is true that the hon. Minister does not have a confirmed report. America supplied stinger missiles to Afghan rebels. When the Russians withdraw from Afghanistan, they

left arms and ammunition in Afghanistan. This is clear from the fact that these arms and ammunition have been frequently recovered from terrorists in India. I agree that security arrangements on the border have been tightened. But despite such measures, where are these arms coming from ? This problem cannot be solved unless concrete steps are taken to strengthen security.

I request the Government to tighten the security arrangements and arrive at political solutions to the country's problems with Pakistan. Nothing can be gained out of the official talk by two from this side and two from that side. Recently a plot to assassinate the hon. Prime Minister and the hon. Home Minister was unearthed. Everyday we hear of Pakistan being a supplier of arms to terrorists. Why does the Government not challenge Pakistan ?

MR. SPEAKER : During official talks, do they discuss some other things? Is it just sweet talk at official meetings ?

[English]

SHRI P. CHIDAMBARAM : Sir, we share the concern of the hon. Member. Only yesterday my colleague Shri Sontosh Mohan Dev made a statement in this House which revealed the Pakistan connection with the terrorists. Our vigil on the border has increased but we will continue to improve vigil on the border. We shall keep in mind the suggestions made by the hon. Member.

THE PRIME MINISTER (SHRI RAJIV GANDHI) : With your permission, Sir, I would like to say that I appreciate very much the thoughts that the hon. Member from the Opposition has expressed on this subject. But I would like to remind hon. Members that many Members from the Opposition have just written me a letter which is basically asking me to prevent the Punjab Governor from taking action against people who are doing seditious activities. I would request the Members from the Opposition to act a little more responsibly.

SOME HON. MEMBERS : Who are they ?

SHRI SAIFUDDIN CHOWDHARY : What is the meaning of that statement ?  
(Interruptions)

**SHRI BASUDEB ACHARIA** : Tell us who are those members ?

**SHRI RAJIV GANDHI** : I do not have the letter just now, if the members require I will give them the names. I do remember Dandavateji's name is there. Shri Mahfooz Ali Khan's name is there too.

**PROF. MADHU DANDAVATE** : That statement is different. Let him read our statement with a little bit greater sense of responsibility.

[*Translation*]

**SHRI MOHD. MAHFOOZ ALI KHAN** : Sir, I have not written any letter of this kind.

**MR. SPEAKER** : He has not mentioned your name. He says he will give the names if the Members so desire.

(*Interruptions*)

[*English*]

**PROF. MADHU DANDAVATE** : We will maintain our responsibility. You mind your own responsibility.

#### Nuclear Power Plant at Nagarjunasagar

\*111. **SHRI KAMAL NATH** : Will the PRIME MINISTER be pleased to state :

(a) whether Government have approved setting up of a nuclear power plant at Nagarjunasagar in Andhra Pradesh;

(b) if so, whether the environmentalists have expressed that the proposed plant would violate the safety norms laid down by Atomic Energy experts; and

(c) whether Government propose to consider some other alternative site and if, not, the reasons therefor ?

**THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN)** : (a) The Site Selection Committee of the Deptt. of Atomic Energy has evaluated several sites in Andhra Pradesh including Nagarjunasagar for setting

up of Nuclear Power Plants. The Report of the Site Selection Committee is under consideration of the Government.

(b) and (c). There have some comments in the media about environmental impact of the site at Nagarjunasagar. Environmental and safety aspects are taken into account before a decision to set up a Nuclear Power Plant is taken.

**SHRI KAMAL NATH** : Sir, the site selection of a nuclear power plant takes a lot of time. Yet, after a committee has gone into it, it comes in for criticism. This will obviously delay our plans in the nuclear area.

Sir, what is the basis of site selection ? After all, there must be a basis for site selection. I would like to know the basis for site selection for nuclear power plants. It seems that basis is not followed because once the site selection committee has made a selection, thereafter it comes in for some criticism. Especially here the criticism is from a point of view that it deviates from the Prime Minister's directives for safety measures. Then, why this lapse ?

Is there any basis for site selection for nuclear power plants ?

If so, in this case, was that basis or norm, whatever it is, followed in selection ?

**SHRI K. R. NARAYANAN** : Sir, the selection committee followed all the criteria before recommending sites for the establishment of nuclear plants. Of course, the Government have not yet decided upon whether to accept all the recommendations made by the Committee. But the criteria, of course, are there.

One of the criteria is that it should not be at such a place that can cause environmental danger. Second is that it should not be an area of such seismic activity that a stable nuclear plant cannot be built. Then, the economics of it is taken into account. Next, the population in the vicinity is taken into account. These are the normal criteria for setting up nuclear power plants. I think the site selection committee went into all these things. Though some charges have been made, it is not true that the water will be contaminated as a result of the nuclear power plant there.